

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.04.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Admission (After Notice)

| S. No. | Case No.                                    | Name of the parties   | Counsel for Appellants   | Counsel for Respondents   |
|--------|---|---|--------------------------|---|
| 1.     | Comp. App (AT)<br>(Ins) No. 427 of<br>2020  | S. Sudeep<br>Vs.<br>Dhanlakshmi Bank Ltd. & Anr.  | S. Gowthaman             | Ashwini Kumar<br>Singh-R1   |
| 2.     | Comp. App. (AT)<br>(Ins) No. 968 of<br>2020 | Agarwal Veneers<br>Vs.<br>Fundtonic Service Pvt. Ltd.   | Ashish Choudhury         | Shivram C.S.<br>Ganeshan  |
| 3.     | Comp. App. (AT)<br>(Ins) No. 26 of<br>2021  | Commissioner of State Taxes & Excise<br>Himachal Pradesh & Ors.<br>Vs.<br>Naresh Kumar Sood, Liquidator | Abhimanyu Jhamba         | Ajay Kr. Jain<br>Naresh Kr. Sood-<br>liquidator                             |
| 4.     | Comp. App. (AT)<br>(Ins) No. 119 of<br>2021 | Surinder Kumar Singal<br>Vs.<br>AARKAY Innovation Ltd.  | Anish Gupta              |   |
| 5.     | Comp. App. (AT)<br>No. 88 of 2020           | Manmohan Singh Anand<br>VS.<br>Registrar of Companies & Anr.  | Raghunatha<br>Sethupathy |   |
| 6.     | Comp. App (AT)<br>No. 168 of 2020           | Pradhyuman Kumar Dwarkadas Patel<br>Vs.<br>Bhupendra Dwarkadas Patel                                    | Natasha Dhuman           | Varsha Banerjee-R1<br>to R12<br>Milan Singh Negi-<br>R15<br>Atul Sharma-R16 |

### For Hearing

|    |  |  |               |   |
|----|--|--|---------------|---|
| 7. | Comp. App. (AT)<br>(Ins) No. 349 of<br>2020<br><br><b>Part Heard</b> | Deepak Parasuraman & Anr.<br>Vs.<br>Sripriya Kumar & Anr.<br><br><b>With</b> | Shruti Munjal | Sripriya Kumar-<br>IRP<br>Vijaya Kumar-R1<br>Gautam<br>Shivshankar-R2 |
|----|--|--|---------------|---|

|            |  |   |                          |   |
|------------|--|---|--------------------------|---|
| <b>8.</b>  | Comp. App. (AT)<br>(Ins) No. 765 of<br>2020<br><br><b>Part Heard</b>   | P R Venkatesh<br>Vs.<br>Sripriya Kumar & Ors.   | Goutham Shivshankar      | Vijaykumar<br>Sripriya Kumar-IRP  |
| <b>9.</b>  | Comp. App. (AT)<br>(Ins) No. 930 of<br>2020<br><br><b>Part Heard</b>   | Nitin Garg<br>Vs.<br>State Bank of India & Ors.   | Iswar Mohapatra          | Meera Murali-R1<br>Abhishek Anand<br>Kunal Godhwani-R2<br>Dinkar Singh-R3 |
| <b>10.</b> | Comp. App. (AT)<br>(Ins) No. 614 of<br>2020<br><br><b>Part Heard</b>   | Punjab National Bank<br>Vs.<br>Subrata M Maity<br>Resolution Professional of Corporate<br>Debtor, Bhatia Coke and Energy Ltd. | Sunil Kumar Gandhi       | V. Venkata<br>Sivakumar   |
| <b>11.</b> | Comp. App. (AT)<br>(Ins) No. 1011 of<br>2020& I.A. No.<br>2753 of 2020 | Power Grid Corporation of India Ltd.<br>Vs.<br>Summit Binani & Anr.   | Ranjitha<br>Ramachandran | Misha-R1<br>Praful Goyal-R2   |
| <b>12.</b> | I.A. No. 11 of<br>2021 in Comp.<br>App. (AT) (Ins)<br>No. 599 of 2020  | Ketan Anant Raj & Anr.<br>Vs.<br>Dhanshyam Kantilal Patel<br>Liquidator of Krishnai Hospital Pvt. Ltd.<br>& Ors.              | Mohit D. Ram             | Geeta Lundwani-R1<br>Pankaj Tipathi<br>Janak Shah-R2<br>Vidhi Sharda      |

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- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar**